

ening of Revenue Administration and Updating of Land Records, Central assistance of Rs.162.50 lakhs and Rs.165.87 lakhs was sanctioned to Punjab Govt. during 1990-91 and 1991-92 respectively. No Central assistance as yet has been sanctioned in the current financial year.

### **Technical Development Advisory Group by DGTD**

5515. SHRI BASUDEB ACHARIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government through Directorate General of Technical Development (Management Support Section) constituted a Technical Development Advisory Group relating to the field of material handling equipment;

(b) whether some major public sector undertakings are in regular line of business in material handling system;

(c) whether private sector have been preferred over Public Sector in the composition of the said body; and

(d) the criteria adopted for selection of the Chairman of the advisory group?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRI MATI KRISHNA SAHI): (a) No, sir. However, a Technology Development Advisory Group on Technology Trends in Industrial Machinery had been constituted on 16.9.1991 to render advice on the technology thrust to be made in this sector. three sub-groups in the areas of industrial machinery, including one on material handling system, have also been constituted.

(b) Yes; Sir.

(c) No, sir. The Chairman of the sub-

group has been nominated after deliberations in the main group on industrial machinery, which includes representatives from the public sector also. In turn, the Chairman of the sub-group has nominated the members for the sub-group.

(d) The criteria adopted for nomination of the Chairman of the sub-groups are experience and expertise in the field of material handling system and also availability for heading the sub-group.

### **Computer Centres in Tamil Nadu**

5516. DR. (SHRIMATI) K.S. SOUNDARAM: will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether there is any proposal to establish more computer centres in Tamil Nadu;

(b) if so, the details with locations thereof;

(c) the expenditure likely to be incurred thereon; and

(d) the details of the computer centres already commissioned in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NONCONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) Yes, Sir.

(b) it is proposed to set up National Informatics Centre (NIC) District Informatics Centre at the newly created District Nagapattinam Quaid-e-Milleth.

(c) An expenditure of Rs. 9.00 lakhs has been estimated on capital infrastructure to establish the above Centre.

(d) In line with its objective to provide computer based services to Central Government Departments, State Governments and

District Administrations, NIC has already established Computer Centres in Tamil Nadu as given below:

<i>Location</i>	<i>Computer installed</i>
NIC Tamil Nadu State Centre, Ground Floor, Multi Storyed Building, St. Fort George, Madras-600 009.	ND-550 Computer
21 District Informatics Centre in 21 District Headquarters of Tamil Nadu	80386 based Super AT Computer. in each District
Office of the Joint Chief Controller of Imports and Exports, Madras	80486 based Computer

### **Digging of Wells in Orissa**

5517. SHRI K. PRADHANI: Will the PRIME MINISTER be pleased to state:

(a) the details of districts covered in Orissa under "Million Wells Scheme";

(b) the time by which the remaining districts are proposed to be covered; and

(c) the machinery set up by the Union Government to ensure that the funds released by the Government to the States are properly utilised?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI G. VENKAT SWAMY): (a) Million Wells Scheme (MWS), a sub scheme to Jawahar Rozgar Yojana (JRY), is being implemented in the rural areas of all the districts of Orissa.

(b) Does not arise.

(c) To ensure that JRY funds released by the Government are properly utilised, the scheme is being reviewed continuously by the Central and the State Governments. The review of the programme is done through monthly, quarterly and annual progress reports received from the State Governments. Besides, for effective implementation of the programmes, at the instance of the Governments of India, the States have drawn up a schedule of inspection for each supervisory level functionaries at the State/District/Block level to review the qualitative/quantitative aspects of the programme. The Government of India convenes meetings with the State Governments periodically to review the programme with a view to effecting improvement in the quality of implementation. The Govt. of India also organises workshops for the Projects Directors of the District Rural Development Agencies/Zilla Parishads to discuss with them the problems in implementation of JRY, so as to take remedial measures as and when necessary.